



**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
CRIMINAL APPELLATE JURISDICTION**

**BAIL APPLICATION NO. 3247 OF 2022**

Mohammad Nawab Mohammad  
Islam Malik @ Nawab Malik  
v/s.

... Applicant

The Directorate of Enforcement,  
Mumbai and anr.

.... Respondents

Mr. Amit Desai, Sr. Advocate a/w. Mr. Gopalakrishna Shenoy,  
Mr. Kushal Mor, Ms. Pooja Kothari & Ms. Deepa Shetty i/b.  
M/s. Rashmikant and Partners for the Applicant.  
Mr. Shreeram Shirsat for the Respondent (ED).  
Mr. S.V. Gavand, APP for the State.

**CORAM: SMT. ANUJA PRABHUDESSAI, J.**

**DATED : 02<sup>nd</sup> MAY, 2023.**

**P.C. :-**

. Due to non-availability of Mr. Anil Singh, learned ASG for the  
Respondent-ED, stand over to **06/06/2023**.

**(SMT. ANUJA PRABHUDESSAI, J.)**